

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

4.10.2010

OA 440/2010

Mr.P.N.Jatti, counsel for applicant.

Learned counsel for the applicant submits that the relief prayed for by the applicant in the present OA has been granted to him by the department and in view of this subsequent development, the present OA does not survive for consideration as the same has become infructuous.

In view of what has been stated above, the present OA stands disposed of as having become infructuous. No order as to costs.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)



(M.L.CHAUHAN)
MEMBER (J)

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no. 867
5/10/10